

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4147**  
ANSWERED ON 11<sup>TH</sup> AUGUST, 2016

**NON-COMPLIANCE OF AUTOMOBILE REGULATIONS**

4147. SHRI ANURAG SINGH THAKUR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has taken note of non-compliance of automobile regulations by automobile companies in the country;
- (b) if so, the details thereof and the steps taken by the Government to ensure that the said regulations are followed by the automobile companies;
- (c) whether the Government proposes to set up a testing agency to assess the complaints received against the automobile companies and their affiliates in the country; and
- (d) if so, the details thereof and the steps taken/being taken by the Government in this regard?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) & (b) The reports in the media for violation of emission norms by the automobile manufacturer, Volkswagen have been received. A report on Conformity of Production (CoP) carried out on Volkswagen vehicles was called from testing agencies. On the basis of report obtained by the testing agencies, a panel of experts comprising Professors from IIT Delhi, IIP Dehradun and IIT Mumbai was constituted on 28.03.2016 to investigate the findings and provide opinion.

(c) & (d) Presently, there is no proposal under consideration to set up a testing agency to assess the complaints received against the automobile companies and their affiliates in the country.

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